

फा. नं. QA-12015/1/2021-QA-FSSAI
F. No. QA-12015/1/2021-QA-FSSAI
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(खाद्य सुरक्षा एवं मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(गुणवत्ता आश्वासन प्रभाग)
(Quality Assurance Division)
एफडीए भवन, कोटला रोड, नई दिल्ली-110002
FDA Bhawan, Kotla Road, New Delhi - 110002

दिनांक /Dated, 0 9 अक्टूबर 2023

आदेश/Order

विषय: क्यूटीटील लैब प्राइवेट लिमिटेड, इंदौर के निलंबन को रद्द करने के सम्बंध में।

Subject: Revocation of Suspension of M/s QTTL Labs Pvt. Ltd., Indore -reg.

एफएसएसएआई कार्यालय सम संख्या आदेश दिनांक 9 फरवरी 2023 के क्रम में, क्यूटीटील लैब प्राइवेट लिमिटेड, इंदौर (एफएसएसएआई रजि. सं. 28/डब्ल्यू/एफएसएसएआई/2016) का निलंबन तत्काल प्रभाव से निरस्त किया जाता है।

In continuation to FSSAI Office Order of even number dated 1st February, 2023, the suspension of QTTL Labs Pvt. Ltd., Indore (FSSAI Reg. No. 28/W/FSSAI/2016) is hereby revoked with immediate effect.

2. यह आदेश सक्षम प्राधिकारी के अनुमोदन से जारी किया जाता है। This issues with the approval of Competent Authority.

(स्वीटी बेहेरा)

Digitally Signed by Sweety
Behera
Date: 09-10-2023 18:41:57
Reason: Approved

(Sweety Behera)

निदेशक (गुणवत्ता आश्वासन)

**Director (QA)
FSSAI, New Delhi**

प्रति/ To

M/s QTTL Labs Pvt. Ltd., 301-302 Labbaiq Regency, 4/2 Old Palasia, Indore-452 009,
Madhya Pradesh

मैसर्स क्यूटीटीएल लैब्स प्रा. लिमिटेड, 301-302 लब्बैक रीजेंसी, 4/2 ओल्ड पलासिया, इंदौर-452 009,
मध्य प्रदेश

Copy to:

1. State Food Safety Commissioners (All States/UTs)
2. All Authorized Officers and Designated Officers, FSSAI
3. CEO, NABL, New Delhi

Copy for information to:

1. PPS to Chairperson, FSSAI (HQ), New Delhi;
2. PS to CEO, FSSAI (HQ), New Delhi;
3. Executive Director (RCD), FSSAI, New Delhi
4. Regional Director, FSSAI Regional Office
5. CITO FSSAI, New Delhi-for uploading on the FSSAI website